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GOVERNMENT OF INDIA
DEPARTMENT OF REVENUE & BANKING
(REVENUE WING)

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NOTIFICATION
(INCOME-TAX)

NO. 1592 (F.NO.197/91/76-IT(AI): In exercise of the powers conferred by clause (v) of sub-section (200) of Section 10 of the Income-tax, Act, 1961 (43 of 1961), the Central Government hereby notifies "Sri Bharanaramba Malleswara Swami Vari Devasthanam, Pedakakani" for the purpose of the said section for and from assessment year 1973-74.

SE/-
(M. SEASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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Copy to:-

1. The Executive Officer, Sri Bharanaramba Malleswara Swami-Vari Devasthanam, Pedakakani, Guntur Tq., Andhra Pradesh.
2. The Commissioner of Income-tax, Andhra Pradesh-III, Hyderabad, with reference to his letter P.R.NoX/9/78-77 dt. 25.11.76.
3. All Commissioners of Income-tax.
4. Directors of Inspection (IT)/(R&S)/(P&R)/(Inv.), New Delhi.
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AUTHORISED FOR ISSUED

E. V. RAMANAN
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ASSISTANT DIRECTORATE OF INSPECTION
(RS&P).

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SEARMA